

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. C.P. (IB)-71(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - Bhavesh Sanghavi**  
**V/s**  
**N.M. Stones Private Limited**

**Section: 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Shyam Kapadia a/w Adv. Manan Jaiswal and Adv. Akshay Vani i/b Sutapa Saha appeared for the Financial Creditor. Adv. Amit Tungare appeared for the Respondent/Corporate Debtor.

Heard the arguments for both the parties. List this matter on **06.05.2024 for filing written submissions.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**